t [THE MINISTER OF STATE IN THE VIDYA CHARAN SHUKLA: (a) and the House.]

Written Answers

MINISTRY OF HOME AFFAIRS (SHRI (b) A statement is laid on the Table of

tt Questions

STATEMENT

| Period | Head of Crime | | | No. of | Details of convictions Nature of sentence | | | | | | | | |
|-----------------------------|------------------------------|-------|---------|-----------|--|------------------------|--------------------------------|-----------------------------|-----------------|-------------------------|----------------|------------------|-----------------------|
| | | | | | | | | Details of persons arrested | | | | | |
| | | | | | cases con- victed so far | Death sen- tence | Life impri- son- ment | | ted | | Con- victed | Acquit- l ted | Pend- ing Trial |
| 1-1-1965 to 31-10-65I | Murder Buglary Dacoity | • | : | | 25 171 1 | 4 | 14 | 171 | 90 315 51 | 90 31 5 51 | 39 216 3 | 50 73 6 | 1 26 42 |
| | Kidnapp | ing e | of mino | | 26 | *** | 363 | 26 | 125 | 125 | 35 | 74 | 16 |
| | Abduction of Women | | | | 5 | *** | \$050 | 5 | 101 | 101 | 8 | 80 | 13] |

PRIVATE SCHOOLS AND COLLEGES IN **HARYANA**

- 1471. SHRI JAGAT NARAIN: Will the Minister of EDUCATION be pleased to state:
- (a) the percentage of grant given by the State Government to the privately managed recognised schools and colleges in Haryana;
- (b) whether there is any proposal under Government's consideration to put these educational institutions at par with the aided schools and colleges in Delhi; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c) The required information is not available with the Government of India. The Government of Harvana has been addressed to furnish facts and the information when received will be laid on the Table of the Sabha.

आगरा, मेरठ और कानपुर विश्वविद्यालयों में नान-टीसिंग कर्मश्रारियों के वेतन-क्रम 1472. श्रीमती विद्यावती चतुर्वेदी: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे

- (क) क्या आगरा, मेरठ और कानपूर विश्वविद्यालयों से सम्बद्ध कालेजों के नान-टीचिंग कर्मचारियों के वेतन-क्रमों संशोधन करने का कोई प्रस्ताव केन्द्रीय सरकार अथवा विश्वविद्यालय अनदान आयोग के विचाराधीन है ;
- (ख) यदि हां, तो इस विषय में नवीन-तम स्थिति क्या है ; और
- (ग) उस पर कब तक निर्णय किये जाने की सम्भावना है?

I [PAY SCALES OF NON-TEACHING STAFF of AGRA, MEERUT AND KANPUR UNIVER-SITIES

- SHRIMATI VIDYAWATI 1472. CHATURVEDI: Will the Minister of EDUCATION be pleased to state:
- (a) whether any proposals to revise the pay scales of the non-teaching staff of the colleges affiliated to the Agra, Meerut and Kanpur universities are under consideration of the Central Government or the University Grants Commission;
- (b) if so, what is the latest position in this regard; and

(c) by when a decision is likely to be taken thereon?]

कि<mark>क्सा मंत्री (डा० त्रिगण सेन) : (क)</mark> जी नहीं। असे कार्या असी कार्या के

(स) और (ग) प्रश्न नहीं उठता।

f[THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) and (c) Do not arise.]

INCREASE IN THE TONNAGE OF INDIAN SHIPPING

- 1473. SARDAR RAM SINGH: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) whether it is a fact that the National Shipping Board has recently urged upon Government to allocate adequate funds to increase the tonnage of Indian Shipping;
- (b) if so, what are the details in this regard; and
 - (c) what is Government's reaction thereto?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) Yes. Sir.

- (b) It was decided at the meeting of the National Shipping Board held at New Delhi on 2-12-67 that the Board should make a strong recommendation to Government to the effect that:—
 - Shipping should be accorded priority of a high order in our development plans.
 - (ii) Adequate rupee resources should be made available for the acquisition of ships.
 - (iii) Foreign exchange should be released from free sources for meeting the down payment of ships acquired from abroad.
- fc) Government will giv_e due consideration to the recommendations.
 - f [] English translation. 4—5R. S./68

1474. [Transferred to the 20th December. 1967.]

SECOND SHIPYARD IN COCHIN

1475. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TRANS PORT AND SHIPPING be pleased to state:

- (a) whether Government have received the comments of Mitsubishi Heavy Industries Ltd., Japan for the Second Shipyard in Cochin:
- (b) if so, the action taken by Government thereon: and
- tc) whether Government are aware that this firm assisted Dr. Dharam Teja in defrauding Government by giving false and forged receipts and inflated bills?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The Mitsubishi Heavy Industries have stated that their earlier project report would need modification in the light of the decision of the Government on the scope and size of the project. The Mitsubishi Heavy Industries have been requested to send their representatives to India to conclude a mutually acceptable agreement.

(c) The matter is under enquiry.

ATTACKS BY EAST PAKISTAN RIFLEMEN ON ASSAM BORDER

- 1476. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the number of attacks by East Pakistan Riflemen on the Assam border has increased during the last few months:
- (b) whether it is also a fact that an Indian villager was kidnapped recently; and
- (e) if so, what steps have been taken to get him released?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B CHAVAN): (a) No, Sir.

- (b) Yes. Sir.
- (c) Protests have been lodged with the Pakistani authorities with a reauest